water coolers, sanitised latrines, lighting arrangements, proper booking arrangements, suitable platforms with adequate shelter and pucca surface, fans on platforms and waiting halls/rooms, upper class waiting rooms, bathrooms, retiring rooms, refreshment rooms, etc. have been provided at these stations so as to cater to the traffic requirements of the future. These stations have been developed in a manner so that they serve as 'Models' for the stations in their vicinity as regards provision of passenger amenities.

- (d) No, Sir.
- (e) Dose not arise

Special quota in A.C. Sleeper A.C. Chair Car in the trains

2233. SHRI TRILOKI NATH CHATURVEDI:

> SHRI SUNDER SINGH BHANDARI; DR. BALDEV PRAKASH: DR. MURLI MANOHAR JOSHI: SHRI RAM RATAN RAM:

Will the Minister of RAILWAYS be pleased to state :

- (a) the number of seats of special quota in A.C. Sleeper, A.C. Chair Car and IInd 3-fier, category-wise in all trains leaving from all stations in Delhi and what are the criteria for this quota;
- (b) what are the criteria for the allocation of these seats; and
- (c) whether it is a fact that the request of M.Ps. for allocation of seats in emergencies is ignored, and if so, the number of requests received from M.Ps. and the number of requests ignored during the last three months?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN):

(a) to (c) A limited number of

berths/seats in various classes on trains originating from or passing through stations in Delhi area has been earmaked as Emergency Quota for complying with the demand of high official requisitions/ VIPs and other emergent lequests. Requests received from various quarters including Members of Parliament for release of berths out of the Emeigency Quota are given due priority taking into account factors like status of the passenger travelling, nature of urgency like Government bereavement, stck-ness, etc. However, at 15mes, when the demand exceeds the availablility, it is not possible to accomodate all requests. As a large number of requests are received and dealt with on day-to-day basis, break-up of the requests received from various quarters is not maintained.

to Questions

Rail accident in South Central Zone

2234. DR. YELAMANCHILI SIVAJI : Will the Minister of RAILWAYS be pleased to state :

- (a) the number of accidents that took place in South Central Zone during the last one year;
- (b) what is the estimated loss of life, property and revenue ;
- (c) what are the findings of inquiry commissions; and
- (d) what steps have been taken to implement the recommendations of inquiry Commissions so that such accidents may not recur?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) There were 64 consequential train accidents on South Central Railway during 1991-92.

(b) As per available information, 24 persons lost their lives in these accidents. The cost of damage to railway propery has been estimated